

MINUTES OF EFC NO.01/AM11 DATED 22.4.2010

Meeting No.1/AM11 of Export Import Facilitation Committee (EFC) was held on 22.04.2010 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. Ms. Shubhra, Jt.DGFT | DGFT |
| 2. Shri T.M. Skaria, Dy. DGFT | DGFT |
| 3. Shri V.C. Agarwal, Industrial Advisor | D/o Heavy Industry |
| 4. Shri A.K. Agarwal, Jt. Industrial Advisor | C&PC |
| 5. Shri Sunil Kumar, SO | D/o Agriculture |
| 6. Mrs. Amarjeet Sroa, FTDO | DGFT. |

3. After deliberations, following decisions were taken:

3.1 Import Cases (Total 122 Cases)

3.1.1 Following 33 applications for import were approved.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1.	10	Jain Tube Corporation, Falna. 01/53/162/J-3/AM10	4/16/2009	330 MTs of Cellulose and Othr Plastic Waste & Scrapes.	46.20	Approved 330 MTs subject to conditions imposed by D/o C&PC and MOEF
2.	11	R.K. Plastics, Falna. 01/53/162/49/AM10/R-3	4/16/2009	500 MTs of Cellulose and other plastic wastes & Scrapes.	70.00	Approved 500 MTs subject to conditions imposed by D/o C&PC and MOEF .
3.	13	Rajdeep Plastics, Jamnagr. 01/53/162/377/AM10/R-21	6/15/2009	300 MTs of Acrylic Plastic Sheet's Scrap.	99.00	Approved 265 MTs subject to conditions imposed by D/o C&PC and MOEF
4.	17	Buhler (I) P Ltd., Bangalore 01/53/8/222/AM10/B-9/IC	7/1/2009	300 Kgs Nutritional Rice Kernel	0.45	Approved for supply to Primary School under Mid Day Meal Scheme.
5.	24	Karpangam Institute of Technology, Coimbatore. 01/53/162/821/K-14	8/25/2009	Two Cesna 150 Aircraft.	20.73	Subject to conditions imposed by DGCA
6.	43	Crompton Greaves Ltd., Mumbai 01/53/8/617/AM10/C-63/IC	12/29/2009	25,000 Kgs High Purity Chromium Powder	475.40	Approved 16,100 Kgs for a period of 18 months.

7.	51	Vivo Bio Tech Ltd., Hyderabad 01/53/8/669/AM10/V-29	2/1/2010	250 Nos. Mice	3.62	Approved for R&D purpose.
8.	52	RPC Foods, New Delhi 01/53/8/679/AM10/R-54	2/3/2010	54,000 Kgs Medium Grain Kokuho Rice	31.25	Case be sent to PRC for Stock & Sale and para 2.11 of FTP.
9.	54	Jai Research Foundation, Mumbai 01/53/8/686/AM10/J-29	2/8/2010	1500 Male Mice 1500 Female Mice	51.25	Subject to conditions imposed by D/o AHD&F
10.	55	Trident Infosol (P) Ltd., Delhi 01/53/8/689/AM10/T-54	2/10/2010	4 Nos. Passive Nigh Sight for Rifle AK47	10	Subject to conditions imposed by MHA
11.	57	MedPlus Health Services p Ltd., 01/53/162/1527/AM10/M-71	2/15/2010	104 MT Oats	34.36	Case be set to PRC for consideration of request for stock & sale and para 2.11 of FTP.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
12.	60	Indian Institute of Science, Bangalore 01/53/162/1549/AM10/I-32	2/22/2010	6 Live Mice (Male/Female) 52 Mice (Male/Female)	8.27	Subject to conditions imposed by D/o AHD&F
13.	61	Hazara Stud Farm, Haryana 01/53/8/706/AM10/H- 36/IC	2/23/2010	16 Broodmares	331.5	Subject to conditions imposed by D/o AHD&F
14.	64	Airport Authority of India, Delhi 01/53/8/707/AM10/A-87	2/24/2010	Moropulse Sec Sur Radar as detailed in the application	4792.90	Subject to conditions imposed by MHA & DGCA.
15.	68	Silicone International Products, Raigad 01/53/8/727/AM10/S-127	2/26/2010	4000 MTs Non Hazardous Polysiloxane Waste for reprocessing	5.4	3000 MTs Subject to conditions imposed by D/o C&PC & MOEF.
16.	70	Neutural Stud Farm, Punjab 01/53/162/1631/AM10/N-35/	3/2/2010	10 Nos. Broodmares	70.5	Subject to conditions imposed by D/o AHD&F
17.	73	Advinus Therapeutics P Ltd., Bangalore 01/53/8/706/AM10/A-88	3/2/2010	220 Male & 820 Female Rabbits	243.78	Subject to conditions imposed by D/o AHD&F
18.	78	Hyundai Motor India Ltd., Kancheepuram 01/53/8/736/AM10/H-39	3/8/2010	Gasoline (Euro V) as detailed in the application	1.88	Firm may import through IOC.
19.	80	K 9 Security P Ltd., Delhi 01/53/8/740/AM10/K-28	3/9/2010	8 Nos. Dogs	0.69	Subject to conditions imposed by MHA & AHD&F.
20.	81	Oceanic International, Aruppukottai 01/53/8/754/AM10/O-12/IC	3/10/2010	5590 Nos. O General Air conditioners	400.7	Approved 5000 Nos. Air Conditioners subject to satisfactory physical verification of IEC as per

						P.C. No.94 dt. 16.6.2009, by RA.
21.	87	Addl.Principal Chief Conservator of Forest (Protection), Bhopal 01/53/162/1667/AM10/A-90	3/17/2010	274 Nos. M 430 0.32 Bore Revolver	72.44	Applicant may import through State Trading Corporation.
22.	90	Galaxy Refrigeration P Ltd., New Delhi 01/53/8/751/AM10/G-47	3/19/2010	5000 Nos. Air condition with HCFC-22 Gas	715.68	
23.	91	Bjets India P Ltd., Chennai 01/53/162/1702/AM10/B-41	3/22/2010	One Emergency Locator Transmitter	0.5	Subject to conditions imposed by DGCA.
24.	93	Madhu Overseas, Delhi 01/53/8/758/MA10/M-82/IC	3/22/2010	100 MTs HFC-410A, 150 MTs HFC-407C, 500 MTs HFC-134A Gas in cyclinders	1506.79	
25.	95	Supernova Traders P Ltd., Delhi 01/53/8/756/AM10/S-137	3/24/2010	102 MTs R-134 A Filled in Cylinder	197.06	
26.	98	Alpine Exports, New Delhi 01/53/8/285/AM10/A-33	3/25/2010	400 MTs HCFC 134 A in cylinder.	Proportionate CIF value	Approved balance 400 MT of HCFC134 A.
27.	107	Schlumberger Asia Services Ltd., Mumbai 01/53/8/4/AM11/S-1/IC	4/6/2010	6880 Nos. Charges, Shapes (Explosives)	504.32	Subject to conditions imposed by PESO.
28.	112	Chimes Aviation P Ltd., New Delhi 01/53/8/10/AM11/C-1	4/8/2010	One Emergency Locator Transmitter	0.91	Subject to conditions imposed by DGCA
29.	117	Schlumberger Asia Services Ltd., Mumbai 01/53/8/12/AM11/S-4IC	4/12/2010	Explosives (Chargs Shaped etc) as detailed in the application	72.64	Subject to conditions imposed by PESO
30.	118	Falcon Aviation Academy, Delhi 01/53/8/755/AM10/F-15	3/17/2010	One Robinson R-44 Raven Helicopter	252.00	Subject to conditions imposed by DGCA.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
31.	119	Sigma Electronics, Chenna 01/53/162/1606/AM10/S-129	2/23/2010	Airconditioners containing HCFC-22 Gas	936.07	Approved 5000 Nos. Air Conditioners subject to satisfactory physical verification of IEC as per P.C. No.94 dt. 16.6.2009, by RA.
32.	120	National Security Guard, Delhi 01/53/152/30/AM08/N-1	3/10/2010	Accessories of 9MM MP5 SMG for trail	no cost	Subject to conditions imposed by MHA
33.	121	DG & IG of Police, Cuttack 01/53/162/1/AM11/S-7	3/27/2010	3200 Nos. of 40 MM Rounds with Fragmentation Jump Grenade	106.09	Subject to conditions imposed by MHA

3.1.2 Following 76 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1.	1	HBL Power System Ltd., Hyderabad 01/53/162/794/H-19/IC	7/27/2007	260 MT Spent Electric Accumulators Type Nickel Cadmium Batteries	143.00	May await MOEF NOC.
2.	2	Zion Impex Ltd., Kolkata 01/53/8/455/AM09/Z-1/IC	1/12/2008	150,000 PCs Ornamental Fish	50.00	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
3.	3	Prashanthi Polymers India P Ltd., Bangalore 01/53/8/675/AM09/P-39/IC	2/7/2009	700 MTs Scrap of Plastic in Flakes	77.17	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
4.	4	Ultra Tech Cement Ltd., Mumba 01/53/8/764/AM09/U-14/IC	2/26/2009	3000 MTs Cut Pieces, Chips, Powder & Granules of Old Used / Scrap Rubber Goods	195.21	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
5.	5	Agappe Diagnostics Ltd, Kerala 01/53/8/782/AM09/A-88/IC	3/3/2009	0.600 Kgs Acetone Dehydrate Rabbit Brain Powder	0.92	Reminder may be sent AHD&F
6.	6	Indan Institute of Technology, Mumbai 01/53/162/335/AM10/I-7	9/3/2009	One Case of Cartridge Re 12 G Mini Electric HV One Case of Cartridge Re 12 G Mini Electric MV	not given	Reminder may be sent Defence with advice that they may follow up the case with M/o Defence.
7.	7	HBL Power System Ltd, Hyderabad 01/53/162/1633/AM09/H-53/	3/4/2009	10,000 Nos. Percussion Primer / Caps	0.75	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
8.	8	Coromandel Fertilizers Ltd., Secunderabad 01/53/8/853/AM10/C-62/IC	3/20/2009	150 Kgs Bromotrifluoromethane	5.43	Reminder may be issued to MOEF (Ozone Cell).
9.	9	Jaisu Shipping Co P Ltd., Kutch 01/53/8/832/AM09/J-31	3/20/2009	2 Nos. 2nd hand Engine with Turbo Charger Man G7V 30/45 Atl.	29.14	Firm may be reminded along with DL issued by DIPP to furnish the reply within 30 days, failing which case will be considered as closed.
10.	12	TVS Skyshop Ltd., Mumbai 01/53/8/127/AM10/T-10/IC	4/27/2009	255 Nos. Live Fish for Aquarium	0.79	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.

11.	14	Monali M Kulkarni, Delhi. 01/53/8/186/AM10/M-31	6/17/2009	1 No. Red Eared Slider Pet Turtle	No commercial value.	Reminder may be AHD&F.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
12.	15	P S Carbons, Sonapat 01/53/162/431/AM10/P-13/IC	6/22/2009	10,000 MTs Shreded Tyres	254.40	Reminder may be issued to MOEF to know the latest position.
13.	16	Tata Institute of Fundamental Research, Mumbai 01/53/162/413/AM10/T-17/	6/22/2009	300 Breeding Pairs of Zebra Fish	3.63	Reminder may be issued to D/o Biotechnology.
14.	18	IndiaGen Ltd., Hyd 01/53/162/514/AM10/I-10/	7/3/2009	50,000 Units (Straws) Frozen Bovine Semen	72.38	Reminder may be issued to D/o AHD&F.
15.	19	Rohde & Schward India P Ltd., New Delhi 01/53/8/271/AM10/R-26/IC	7/16/2009	2 Nos. VHF/UHF Transceiver as detailed in the application	22.38	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed. DOT may be reminded.
16.	20	Agro Impex, 01/53/8/284/AM10/A-36/	7/24/2009	50,000 Kgs Organ Pipe Parwal (Organ Pipe Coral)	36.00	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
17.	22	Javed Tapia, Mumbai. 01/53/8/316/AM10/J-15	8/7/2009	Riding Horses - 3 Nos.	21.00	Reminder to AHD&F
18.	23	EIAV-Agriculture Ventures P Ltd., Bangalore (Elbit India Agricultural Ventures P. Ltd., Bangalore. 01/53/162/806/AM10/E-20	8/21/2009	Heifer (NZ Holstein Friessian Heifers) - 250 Nos.	3.87	Reminder to AHD&F
19.	25	Valeth Hightech Composites P. Ltd., Chennai. 01/53/162/817/AM10/V-16	8/25/2009	One Set Air Craft Kit.	20.15	Reminder to DGCA.
20.	26	Orchid Research Laboratories Ltd., Chennai. 01/53/8/362/AM10/O-6	8/31/2009	Microorganisms - Microbiological Strains	0.12	Reminder to Ministry of Health.
21.	27	Metrochem API P Ltd., Hyd 01/53/162/944/AM10/M-48/	9/22/2009	250,000 Kgs 2,2,2 Trifloro Ethanol	96.18	Reminder to D/o Pharma.
22.	28	Varya Home Design P Ltd., New Delhi 01/53/8/416/AM10/V-19/IC	9/29/2009	6050 Pcs Capiz Sea Shell & Mother of Pearl	11.06	Reminder may be sent to MOEF along with a copy of AHD&F OM dated 6.11.2009.
23.	29	Nucleus Mircosystems P Ltd., New Delhi 01/53/8/423/AM10/N-20/IC	10/5/2009	200 GPS/GPRS Vehicle Training System	6.11	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.

24.	30	Sreenivasa Stores, Bellary 01/53/162/965/AM10/S-69	10/5/2009	Cartridges of Shotgun, Revolver, Pistol etc	1.16	Reminder to MHA.
25.	32	Trident Infosol P Ltd., Delhi 01/53/8/456/AM10/T-38	10/23/2009	Night Vision Binocular, Night Vision Goggles and Rifle Sight for Insas	14.47	Firm may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
26.	33	Body Spa International P Ltd., New Delhi 01/53/8/459/AM10/B-25/IC	10/26/2009	5000 Nos. Garra Ruta (Fish SPA) 2000 Nos. Carassius Gibello	2.82	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
27.	34	Navicom Technology International Pvt. Ltd., Delhi 01/53/8/484/AM10/N-23/IC	10/28/2009	1 No. of Radar Simrad BR -24	77.00	Reminder to MHA
28.	35	HBL Power System Ltd., Hyderabad 01/53/8/471/AM10/H-21/IC	11/3/2009	100 0kg of Cadium Metal Powder	10.72	Firm may be reminded along with DL issued by DIPP to furnish the reply within 30 days, failing which case will be considered as closed.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
29.	37	Commisioner of Police, Mumbai 01/53/162/1165/AM10/C-54/	11/12/2009	175 Nos. of M4 Carbines	Nil	Reminder to MHA.
30.	38	Mitsui Kinzoku Components India P Ltd., Haryana 01/53/8/562/AM10/M-55/IC	12/2/2009	32,500 Kgs M21-ZC, M 12 & M67 Powder consisting of Zirconium Oxide, Balmium Oxide, Cerium Oxide, Lanthanum Oxide, Neodymium Oxide etc	664.40	Firm may be reminded along with DL issued by DIPP to furnish the reply within 30 days, failing which case will be considered as closed.
31.	41	Century Metal Recyclings P. Ltd., New Delhi 01/53/8/511/AM10/C-52/	12/12/2009	200 MTS Aluminium Scrap As per ISRI Zorba	139.65	Reminder to MOEF.
32.	45	Vision New P Ltd., Delhi 01/53/8/634/AM10/V-28	1/6/2010	One Mini TT1 Canon Ce One Flex TT5 Canon CE	0.19	Reminder to MHA.
33.	46	Aptus Bioscience P Ltd., Secunderabad 01/53/8/643/AM10/A-77/IC	1/13/2010	226 Nos. Beagle Dog Male /Female more than 12 months old	118.65	Reminder to CPCSEA.
34.	47	Impex Ferro Tech Ltd., Kolkata 01/53/8/648/AM10/I- 28/	1/18/2010	66000 MTs Ferro Manganese Slag as detailed in the application.	3198.39	Reminder to MOEF & Steel.
35.	48	Maithan Alloys Ltd., Kolkata 01/53/162/1403/AM10/M-66	1/18/2010	60000 MTs Slag Ferro Manganese as detailed in the application	3000.00	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
36.	49	Anjaney Ferro Alloys Ltd.,	1/27/2010	20,000 MTs Slag Ferro Manganese	1000.00	Firm may be reminded along with

		Bihar 01/53/162/1444/AM10/A-83/IO		- Manganese (mn) - 20%- Silica (SiO2) - 35% Max - CAO - 30% Max - MgO - 10% Max Aluminium (AL2O3) - 20% max		DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
37.	50	Mitchi Properties & Investment (Delhi) P Ltd., Delhi 01/53/162/279/AM10/M-16	1/30/2010	13860 MTs Plastic Waste / Scrap	3326.40	Reminder to C&PC and MOEF.
38.	53	Raj Udyog, Satara 01/53/162/1482/AM10/R-55	2/3/2010	300 Nos. Guineas Pigs	4.53	Reminder to AHD&F
39.	56	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	2/12/2010	10,000 MTs High Ferro Manganese Slag	900	Reminder to MOEF & M/o Steel
40.	58	Shyam Sel & Power Ltd, Kolkata 01/53/162/1563/AM10/S-125	2/16/2010	10,000 MTs High Manganese Oxide Slag	838.8	Reminder to MOEF.
41.	59	GKN Sinter Metal P Ltd., Pune 01/53/162/1535/AM10/G-43/	2/16/2010	7260 kgs Chromium Alloy Powder	177.56	Firm may be reminded along with DL issued by D/o Heavy Industry to furnish the reply within 30 days, failing which case will be considered as closed.
42.	62	Shyam DRI Power Ltd., Kolkata 01/53/162/1564/AM10/S-124/	2/23/2010	10,000 MTs High Manganese Oxide Slag	838.8	Reminder to MOEF & Steel.
43.	65	Hughes Network Systems India Ltd., Delhi 01/53/8/693/AM10/H-35	2/24/2010	1500 Nos. Kit, Hughes HN 7000S IST, 64 W PSU W/OCDROM and 1500 Assy, Radion Anubis - Intl 2 W.1M Satellite Communication Equipment)	227.17	Reminder to MHA.
44.	66	Delhi Police, Delhi 01/53/162/1579/AM10/D-35/	2/25/2010	1980 Nos. SMG MP5 with accessories & Spares	465.94	Delhi Police may be reminded to furnish clarification within a period of 30 days, failing which case will be considered as closed.
45.	67	Delhi Police, Delhi 01/53/162/1580/AM10/D-36/	2/25/2010	140 Nos. SMG MP5 with accessories & Spares	172.3	Reminder to MHA.
46.	69	Globe Products, Jamnagar 01/53/162/1561/AM10/G-45/	3/2/2010	400 MTs Acrylic Plastic Sheet Scrap	120	Reminder to D/o C&PC.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
47.	71	Enkei Castaloy Ltd., Pune 01/53/8/733/AM10/E-32	3/2/2010	1000 MTs Aluminium Scrap	0.87	Reminder to MOEF & DC(SSl)
48.	72	Industrial Foams P Ltd., Delhi 01/53/8/731/AM10/I-33/	3/2/2010	200 MTs HCFC 141B	156.4	Reminder to C&PC
49.	75	Tata Institute of Fundamental research, Bangalore 01/53/8/1598/AM10/T-64	3/3/2010	7500 Vials Drosophila Melanogaster Strains Vials	0.6	Case may be referred to MOEF (Wild Life)
50.	76	Sports shot, Mumbai	3/3/2010	05 St of CM 162E1 (CH) Morini AP	3.49	Reminder to MHA

		01/53/162/1630/AM10/S-132		162E1 Grip M and 1St of (DE) of Scatt Trainer		
51.	77	DG & Inspector of Police, Gandhinagar 015/3/162/1657/AM10/G-46	3/8/2010	2047 Glock Pistols & Parts	590.62	Applicant may be reminded along with DL issued by MHA to furnish the reply within 30 days, failing which case will be considered as closed.
52.	79	Tata Institute of Fundamental research, Bangalore 01/53/8/15654/AM10/T-65	3/9/2010	240 Nos. Mice	8.34	Firm may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
53.	82	Meditech System, Indore 01/53/8/741/AM10/M-76	3/10/2010	Syringe Projector / Tranquilization Equipment	1.87	Reminder to MOEF (WL).
54.	83	Sky Wanderers P Ltd., Ahmedabad 01/53/8/743/AM10/S-134/IC	3/11/2010	One 2nd Hand Passenger Carrying Hiflyer Tethered Helium Balloon with suspension cable, winch assembly and gondola with spares & accessories	189	Reminder to MHA & DGCA
55.	84	VHCL Industries Ltd., Kolkata 01/53/8/757/AM10/V-33/	3/15/2010	3600 MTs Virgin Plastic Scrap	777.6	Reminder to MOEF & C&PC
56.	85	Indian Institute of Chemical Technology, Hyderabad 01/35/162/1674/AM10/I-34	3/15/2010	8 T400N PRKAG2 Mutation	Free Gift	Applicant may be reminded along with DL issued by AHD&F to furnish the reply within 30 days, failing which case will be considered as closed.
57.	86	Nera Telecommunication P Ltd., New Delhi 01/53/8/748/AM10/N-36/	3/16/2010	11 Nos. Transceiver inmarsat Thame M4 and 1 No. Foldable Antenna of Anmarsat M4	1.3	Reminder to MHA
58.	88	Rashmi Impex, New Delhi 01/53/8/749/AM10/R-56/	3/19/2010	10,000 Nos. R134 A mixture (13.6 Kg in each cylinder)	139.95	Firm may be reminded along with DL issued by MOEF to furnish the reply within 30 days, failing which case will be considered as closed.
59.	89	Highgrove Stud & Agricultural Farms, Mumbai 01/53/162/1683/AM10/H-40/	3/19/2010	24 Broodmares and 1 Stallion	1358.65	Reminder to AHD&F
60.	92	Great Indian Nautanki Co P Ltd., New Delhi 01/53/8/759/AM10/G-48	3/22/2010	25 Pyrotechnics Accessories	203.12	Concerned administrative Ministry is MHA only. May be referred to MHA.
61.	94	Eastern Shipchandlers P Ltd, Mumbai 01/53/8/762/AM10/E-35/IC	3/23/2010	100 Sets MoB Smoke / Light with Bracket LTA Set	40.9	Reminder to MHA
62.	99	Sharp Ferro Alloy Ltd., Del 01/53/8/764/AM10/S-142	3/30/2010	25,000 Ferro Manganese Slag	2220.75	Reminder to MOEF and Steel
63.	100	Astadik Overseas, Bangalore 01/53/162/1735/AM10/A-92	3/30/2010	2000 MTs Oats	257.60	Reminder to Agriculture & Co-operation.
64.	101	EIAV Agricultural Ventures P	3/31/2010	4000 Nos. Embryos (Frozen)	423.72	Reminder to AHD&F

		Ltd., Bangalore 01/53/162/1730/AM10/E-36				
65.	102	MMTC, New Delhi 01/53/8/768/AM10/M-84	3/31/2010	30,00 MT Ferro Manganese Slag	2116.00	Reminder to MOEF & Steel.
66.	103	Trident Infosol (P) Ltd., Delhi 01/53/8/8/AM11/T-1	4/1/2010	361 Nos. Reflex Sight and 361 Nos. Mount as detailed in the application	68.92	Reminder to MHA
67.	104	Marline Impex, Kolkata 01/53/162/1727/AM10/M-83	4/2/2010	329,200 Number Live Aquarium Ornamental Fish	55.52	Reminder to AHD&F
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
68.	105	Shreya Sawhney, Delhi 01/53/8/767/AM10/S-143	4/5/2010	One Horse	10.00	Reminder to AHD&F
69.	106	Sharon Beo-Medicine Ltd., Mumbai 01/53/8/3/AM11/S-3/IC	4/5/2010	2120 Nos. Breeding Pairs of Rats & Mice	40.12	Reminder to AHD&F
70.	108	Rajdeep Impex, New Delhi 01/53/8/7/AM10/R-1/	4/6/2010	6500 Nos. Air Conditioners with HCFC22 Gas	494.40	Reminder to MOEF.
71.	109	Secon, Visakapatnam 01/53/8/6/AM11/S-5/IC	4/6/2010	2 Pcs Radar JRC JMA 2343	1.55	Reminder to MHA
72.	110	Laxmi Trading Co., Dehli 01/53/8/9/AM11/L-1	4/7/2010	570 MTs HCFC 134 A	400.69	Reminder to MOEF
73.	111	HBL Power System Ltd., Hyderabad 01/53/8/AM11/H-1/IC	4/7/2010	30,000 MTs Spent Batteries Type Lead Acid Batteries of all type	96.39	Reminder to MOEF
74.	113	Coimbatore Aeronautical College (a unit of Infant Jesus Educational Trust), Chennai 01/53/8/11/AM11/C-2/	8/4/2010	3 Aircrafts used for ground training of Aircraft maintenance engineering students	68.55	Reminder to DGCA
75.	114	Maharashtra Aluminium Extrusions, Thane 01/53/162/1168/AM10/M- 65/IC	11/20/2010	100 MTs Aluminium Dross	19.20	Reminder to MOEF.
76.	116	New Age Industries Ltd., Surenderanagar 01/53/8/766/AM10/N-38/IC	31/3/2010	25,000 Kgs Halon 1301 Gas	23.32	Reminder to MOEF.

3.1.3 Following 1 application was closed.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1	21	Five Star Shipping Co P. Ltd.,	7/29/2009	One Stallion	240.00	The firm may be advised to get registered with Ministry of

		Mumbai. 01/53/162/667/AM10/F-6			Agriculture and apply in the name of Registered Stud Farm and apply in Fresh. Case may be closed.
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3.1.5 Following 1 application was rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1	74	Façade India Testing Inc, Thane 01/53/162/1592/AM10/F-14/IC	3/3/2010	One complete Set Used Engine + its parts + Propellers & Complete Set (Spares Parts Brand New) for 2 Engines	22.5	Rejected as per the written Comments of DGCA vide letter dated 16.3.2010.

3.1.5 Following 10 applications to be examined on file.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1	31	HCL Comnet Ltd., Noida 01/53/8/732/AM10/H-38/IC	3/3/2010	1198 Sets various Satellite Communication Equipment as detailed in the application	1145.63	May be examined as to whether the firm is having WPC Licence or not.
Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
2	36	Granules India Ltd., Hyd 01/53/162/1061/AM10/G-34/	11/5/2009	454 Kgs Acetic Anhydride	120.00	
3	39	K.G. Nandini Enterprises, Bangalore 01/53/162/1231/AM10/K-24/IC	12/7/2009	100 MTs E Waste	40.00	File be examined along with a similar case in another file.
4	40	Modern Pet Centre, Kolkata 01/53/162/620/AM09/M-18/IC	12/8/2009	4716 Nos. Live Ornamental Fishes	2.16	May be examined w.r.t. Bank Guarantee.
5	42	The State Trading Corporation of India, Bangalore 01/53/8/611/AM10/T-48/IC	12/23/2009	2000 MTs Farmers Dressed Feed Oats packed in 50 Kgs Bags	271.15	Examine whether the item requires licence if importer is STC.
6	44	Met Trade India Ltd., Delhi 01/53/8/239/AM10/M-38	1/4/2010	36,000 MTs Fully Drained Waste Lead Acid Batteries (whole or Crushed)	14222.19	
7	63	HCL Comnet Sysetms & Services Ltd., Noida 01/53/8/713/AM10/H-37/IC	2/24/2010	Sky edge IF Baseband Accessories, Sky Edge Receiver, Rx Cage Controller Card, Sync Device, VIASAT Linkstar GCU, KIT, DVB S2 Modular	71.03	May be examined as to whether the firm is having WPC Licence or not.

				GCU, Hub, Link star, Link star Gateway		
8	96	Tata Motors Ltd., Mumbai 01/53/8/761/AM10/T-66/	3/24/2010	6040 Kgs Gasoline RON 78	12.28	To be put up as per para 2.11 of FTP.
9	97	Valvoline Cumins Ltd., New Delhi 01/53/8/760/AM10/V-34	3/25/2010	80,000 Litres Aqueous Urea Solution	17.29	To be put up as per para 2.11 of FTP.
10	115	Sunland Alloy, Mumbai 01/53/8/640/AM10/S-106/IC	1/11/2010	250 MTs Aluminium Scrap Grade	232.75	Case may be examined on file w.r.t. the comments of MSME and also that whether comments from any other Ministry / Department is required or not in addition to MOEF

3.1.5 Following 1 application was considered and granted ex post facto approval.

Sl.No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Decision
1	122	IG of Police, Lucknow 01/53/8/18/AM11/U-1/	4/13/2010	weapon/ equipment, ammunition & accessories	0.82	For Ex-post-facto approval. Case approved on file on the recommendations of MHA.

4. Following decisions were taken:

- 4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.**
- 4.2 All cases where concerned Departments have given NOC may be got approved and put up ex-post-facto to EFC.**
- 5. Meeting ended with thanks to all participants.**
